

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1318CHE)/2024
PETITION NUMBER : CP(IB)/82(CHE)/2024
NAME OF THE APPLICANT : Chandrasekar Lakshmithanker
(IRP) P Senthil Kumar
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. A.M. Ilango for the IRP. Ld. Counsel Mr.K.Kaniappan for the Respondent.

Reply be filed within 3 weeks. This is the final opportunity.

Rejoinder be filed within a week thereafter

List the matters for hearing on **22.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk